निर्माण, आवास तथा पूर्ति मंत्रालय में उप मंत्री (श्री इकबाल सिंह): (क) से (ग). सूचना एकत्रित की जा रही है तथा यथासमय सभा पटल पर रख दी जायेगी।

INCOME-TAX REALISED FROM ASSAM

2583. SHRI B. N. SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) the total amount of income-tax realised and received from Assam during the last financial year; and

(b) how it compares with the previous financial year?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The total income-tax collections in the charge of Commissioner of Income-tax Assam during 1966-67 were Rs. 5.12 crores.

(b) The collections during 1965-66 amounted to Rs. 4.33 crores. The collections in 1966-67 have therefore gone up by Rs. 79 lakhs as compared to the collections in 1965-66.

'P' FORM FOR VISITS ABROAD

2584. SHRI B. N. SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that due to inordinate delays is issuing 'P' forms, persons going abroad on invitation of foreign agencies and in whose cases no foreign exchange is required are often put to great inconvenience; and

(b) if so, the reason therefor and the remedial steps proposed to be taken in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There is no delay or inconvenience in granting approvals for passages in cases where individuals are proceeding abroad on invitation from foreign agencies if the application is given in time with all requisite documentation in support. In some cases the applicants do not supply complete information and the Reserve Bank has perforce to obtain the required details before they could consider the application and this may take time.

DIESEL OIL

2585. SHRI K. M. KOUSHIK : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the oil fields in the country are producing diesel oil which is necessary for the running of our locomotives;

(b) whether there is a plentiful supply as to suffice for both the locomotives and the motor vehicles;

(c) if not, whether diesel is being imported; and

(d) if so, the reasons for increasing the number of diesel locomotives in view of the plentiful supply of steam coal available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) and (b). Diesel Oil, both high speed and low speed, are petroleum products obtained by refining the crude oil produced in the oilfields. The present production of these products in the indigenous refineries is sufficient to meet all of the demands, including those for locomotives and the motor vehicles.

(c) and (d). Do not arise.

SCHEDULED TRIBES

2586. SHRI K. M. KOUSHIK : Will the Minister of SOCIAL WELFARE be pleased to state the *criteria* laid down by Government for inclusion of any caste among the Scheduled Tribes?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : The criteria laid down for scheduling tribes are indications of primitive traits, distinctive culture, geographical isolation, shyness of contact with the community at large, and backwardness.